Sl.No.	State	Amount Released (Rs. in Crore)
21.	Arunachal Pradesh	31.21
22.	Assam	79.53
23.	Manipur	77.91
24.	Meghalaya	39.01
25.	Mizoram	132.35
26.	Nagaland	84.58
27.	Sikkim	77.77
28.	Tripura	53.91
	Total (NE States)	576.28
	Grand Total	285036

Review of afforestation scheme

1745. SHRIMATI T. RATNA BAI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government has reviewed its afforestation scheme recently;
- (b) if so, the details thereof during the last three years, State-wise including Andhra Pradesh; and
 - (c) how it would be beneficial to be tribals?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) Yes, Sir. The Ministry of Environment and Forests undertook a performance evaluation of the National Afforestation Programme (NAP) Scheme in the year 2009 and also a comprehensive review of NAP guidelines based on the feedback from the implementing States/stakeholders. Accordingly, the guidelines were revised and operationalised from the year 2010-11 in the States including Andhra Pradesh. The revised guidelines have revamped the decentralized institutional structure and streamlined the fund flow mechanism. In addition, new components namely training, capacity building, value addition and marketing of forest produce have also been focused under NAP to provide the livelihood opportunity to the local community.

(c) The National Afforestation Programme (NAP) Scheme is implemented through the Joint Forest Management Committees (JFMCs) with the active participation of local people including the tribal community in planning, decision making, monitoring etc. The village communities including tribals draw benefits in terms of forest produce, employment and sharing of income accrued out of the joint forest management activities.

Incineration of toxic waste

1746. SHRI D. RAJA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that Government has planned to transport around 350 tonnes of toxic waste from Bhopal to Germany for incineration;
- (b) if so, the details thereof and total expense expected to be incurred for this;
- (c) whether this plan has been delayed due to resistance from activists in Germany; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) The Government of Madhya Pradesh have recommended a proposal received from German Agency GIZ IS for the disposal of 350 MT of toxic waste lying at erstwhile Union Carbide (India) Limited (UCIL), Bhopal by transporting it to Germany for incineration. The Union Cabinet has accorded approval to the proposal. The Cabinet has also approved the cost estimate of about Rs.24.56 crore plus taxes subject to minor variations depending on result of the chemical analysis of the waste, its exact final weight and other relevant factors.

(c) and (d) No, Sir.

State Forest Development Agency

1747. SHRI NATUJI HALAJI THAKOR: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact while sanctioning the project relating to State Forest Development Agency from Gujarat Government has not sanctioned any amount towards the advance action work for taking up afforestation during 2010-2011, monsoon;